

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: Shri Ch. Mohd Sharief Tariq
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/53/2016
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- | | | | |
|----|---|------------------------|-----------------|
| 1. | K. Gowtham Kumar | Counsel for Petitioner | <i>Kh Kumar</i> |
| 2. | ROHAN RAJASEKHARAN
da.
Rajayopal & Raghunathan
Advocates | Counsel for
R1 - R3 | <i>R.R.</i> |

ORDER

Shri K Gowtham Kumar, counsel for petitioner present. He has filed rejoinder to C.A. 1 and C.A. 2 of 2015, the copy of which is given to the other side. Shri Rohan Rajasekharan, counsel for R1, R2 and R3 present. He sought time for filing sur rejoinder. At request, time is extended. Put up on 13.03.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
Ch. Md. Sharief Tariq
Member (Judicial)